

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 45 OF 2015

Dated: 20th August, 2015

In the matter of:-

**Association of Approved & Classified Hotels of Kerala
Versus
Kerala State Electricity Regulatory Commission & Anr.**

...Appellant(s)

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **21.08.2015.**

COURT MASTER